

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2015 &
IA NO. 223 OF 2015**

Dated: 6th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Bhilangana Hydro Power Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Nimesh Ku. Jha

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Sitesh Mukherjee
Mr. Sarul Jain for R.2

ORDER

List the matter for further hearing on **31.08.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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